# Central Administrative Tribunal Principal Bench

## CP No.45/2018 in OA No.604/2014

New Delhi, this the 9<sup>th</sup> day of July, 2018

## Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Pradeep Kumar, Member (A)

Dr. Yoginder Gupta
S/o Late Jagan Nath, Aged about 50 years
R/o 26, Anuradha Apartment
A-2, Paschim Vihar
New Delhi-110063. .....Applicant

(By Advocate: Shri Jaideep Singh for Ms. Aishwarya Bhati)

Vs

- 1. Ms. Rashmi Krishnan, Secretary
  Department of Health and Family Welfare
  Govt. of NCT of Delhi
  9<sup>th</sup> Level, 'A' Wing
  Delhi Secretariat, I.P. Estate
  New Delhi-110002.
- 2. Dr. Kirti Bhushan, Director General Health Services, Directorate of Health Services, Govt. of NCT of Delhi F-17, Karkardooma, Delhi-110032.
- 3. Shri T. Jacob, Secretary
  Union Public Service Commission
  Dholpur House, Shahjahan Road
  New Delhi-110069.

....Respondents

(By Advocate: Shri Vijay Pandita)

### ORDER(ORAL)

#### **Justice L. Narasimha Reddy:**

This Contempt Petition is filed with a prayer to punish the respondents for their alleged non

compliance with the Order dated 23.05.2017 in OA No.604/2014.

2. Today it is represented by learned standing counsel for the respondents that in Writ Petition(C) No.1265/2018, the Hon'ble Delhi High Court stayed operation of the judgment rendered by this Tribunal. The Contempt Petition is accordingly closed. It is needless to mention that it shall be open to the petitioner to pursue further remedies depending upon the outcome of the Writ Petition.

(Pradeep Kumar) Member (A)

(Justice L. Narasimha Reddy)
Chairman

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